

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 1464 of 1997

Date of Order: 30.4.98.

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

JONMENJOY POYRAH

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: NONE.

O R D E R

S.N.Mallick, V.C.

None appears for the petitioner on calls. None also appears for the respondents to-day. The application is dismissed for default.

  
(S. Dasgupta)

Member(A)

  
(S.N. Mallick)

Vice-Chairman.